

>

Title: Request to government to strictly implement stringent laws to protect women against rapes and other crimes.

SHRI MARGANI BHARAT (RAJAHMUNDRY): Thank you so much, Speaker, Sir. Yesterday, we happened to discuss regarding molestation of women and sexual assault on women. Yesterday, we held a rally in our constituency in Rajahmundry. Almost 10,000 students came on the roads. They were raising slogans. They had a lot of agony and pain. We all know that recently in Hyderabad, a veterinary doctor was molested and she was brutally murdered.

HON. SPEAKER: Shrimati Mahua Moitra.

SHRI MARGANI BHARAT: Sir, let me complete. Give me one minute to speak.

माननीय अध्यक्ष: आप जिस विषय पर बोल रहे हैं, उस पर चर्चा हो गई है । आप नया विषय उठाएँ ।

SHRI MARGANI BHARAT : Sir, I would like to give a small suggestion in this regard. The Nirbhaya Act, the most draconian law, has failed to act as a deterrent against such heinous crimes against women. In 2013, Section 376 A, a new Section, was added in the Act. I would request the hon. Minister and the Government of India to aggressively implement the stringent laws. It is because these days we have been seeing across the country that 99 per cent of the cases are not completely coming into existence. Women have to be protected. Thank you.